

High Court of Jammu and Kashmir at Srinagar.

Order

No: 791



Dated: 14/9/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	Salary	O.E.	POL	T.E.	2071-P&ORB (NPS)	Tele	Maintt. & Repairs
1.	Pr. D&S Judge, Kargil.	25.00	0.10	----	----	----	---	---
2	Pr. D&S Judge, Kupwara.	15.00	0.10	0.10	----	----	---	0.10 For Veh)
3.	Pr. D&S Judge, Pulwama	0.915 (Arrears)	0.15	0.15	---	---	---	0.27 Wages of Gardner
4.	Ist. Addl. D&S Judge, Jammu	30.00	0.15	0.15	----	----	----	---
5.	Addl. D&S Judge, Sopore.	----	0.10	0.15	----	0.40	---	---
6	Addl. D&S Judge, Rajouri	25.00	0.15	----	---	0.50	---	---
7	2 nd . Addl. D&S Judge, Sgr	15.00	0.20	0.20	----	0.40	0.10	---
8	2 nd . Addl. D&S Judge, Jammu	20.00	0.10	0.15	---	---	0.15	---
9	Spl. Judge, (Anti-corruption) Jammu	15.00	0.15	---	---	0.15	---	---
10.	Sub Judge, Chadoora.	10.00	0.27 (D/W)	----	----	0.20	---	---
11	Forest Mag., Srinagar.	20.00	0.10	----	----	0.40	---	---
12	Spl. Mobile Mag. (Tr) Jammu	10.00	0.10	0.30	0.20	---	---	---
13	P&T (Elect) Mag. Sgr.	10.00	---	---	---	---	---	---
14	Spl. Mob. Mag. Srinagar.	----	0.10	0.10	0.40	---	---	---
15	Munsiff, Dooru	10.00	0.15	---	---	0.50	0.10	---
16	Munsiff, Ukhral	10.00	0.10	0.10	---	0.50	---	---
17	Munsiff, Mendhar.	10.00	0.15	0.10	---	0.40	0.10	---
18	Munsiff, Pulwama	0.658 (Arrears)	---	---	---	---	---	---
19	Munsiff, Bishnah	15.00	0.15	0.15	0.50	----	----	---
20.	Munsiff, Ramban.	15.00	0.15	0.15	----	0.40	----	---
21	Munsiff, Thathri.	10.00	----	----	----	0.15	---	---
22	Munsiff, Hiranagar.	---	0.10	----	----	0.30	----	---
23	Munsiff, Bhaderwah.	----	----	----	0.50	---	----	---
24	2 nd . Addl. Munsiff, Jammu	10.00	0.10	0.15	----	0.40	----	---
25	Distt. Mob. Mag. (Tr) Doda	----	---	0.10	0.15	---	----	---
26	Distt. Mob. Mag. (Tr) Sopore	----	0.10	0.20	----	0.40	----	---
27	Addl. Mob. Mag. Khaltisi.	----	0.10	0.10	0.20	---	----	---
28	Addl. Mob. Mag. Awantipura.	10.00	0.15	0.15	0.30	0.50	0.10	---
29	Sub Registrar, Jammu.	----	----	----	----	0.40	---	---

By Order.


 Deputy Registrar (Accts) 14/9/17


No: 23730-77/AC Dated: 14/9/2017

Copy to the:-

- 1-3 Pr. D&S Judge Kargil/Kupwara/Pulwama
- 4-5 Addl. D&S Judge, Sopore/Rajouri.
- 6 Ist. Addl. D&S Judge, Jammu.
- 7-8. 2nd. Addl. D&S Judge, Jammu/Srinagar.
9. Spl. Judge, (Anti-corruption) Jammu
10. Sub Judge, Chadoora.
11. Forest Magistrate, Srinagar.
12. Spl. Mobile Magistrate (Traffic) Srinagar.
13. P&T (Elect) Magistrate, Srinagar.
14. Spl. Mobile Magistrate, Srinagar.
- 15-23 Munsiff, Dooru/Ukhral/Mendhar/Pulwama/Bishnah/Ramban/Thathri/Hiranagar/Bhaderwah.

24. 2nd. Addl. Munsiff, Jammu
- 25-26 District Mobile Magistrate (Tr), Doda/Sopore.
- 27-28 Addl. Mobile Magistrate, Khaltsi/Awantipura
29. Sub Registrar, Jammu.
- 30 Try Officer, Saddar Try. Srinagar.
31. Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 32-48 Treasury Officer, Kargil/Kupwara/Pulwama/Sopore/Rajouri/Chadoora/Dooru/Ramsoo/
Mendhar/Bishnah/Ramban/Thathri/Hiranagar/Bhaderwah/Doda/Khaltsi/Awantipura.
..... for inf. And n/a.
- 49 Order book.

9/e nic for up-loading
Anand


Deputy Registrar (Accts) 14/9/17

